

are deficient. Even there, we have set up an organisation which is at present handling the work of construction of the power plant at Neyveli. It is also going to look after the work of construction at Pathratu and Korba, but that organisation has to be strengthened sufficiently, and we have to increase the other facilities also.

**Shri Hem Barua:** In view of the fact that Government do not have any knowledge about the payments made to the different consultants, may I know whether Government propose to evolve some machinery through which it might be posted about this fact from time to time?

**Shri Alagesan:** It is only stated that the actual payments made are not available, but the total commitment of foreign exchange has been given.

**Shri Hem Barua:** I know that much, that the total commitment has been mentioned. But I am interested in knowing the actual amount paid to the different consultants.

**Shri Alagesan:** I can collect that information and supply it to the hon. Member.

### Master Plan for Delhi

\*729. **Shri Yashpal Singh:** Will the Minister of Health be pleased to state:

(a) whether any massive housing programme has been recommended in Delhi's Master Plan;

(b) if so, how much construction activity is to be done by the private sector and how much by the public sector; and

(c) whether any areas have been earmarked for rehabilitating and providing shelter to the occupants of *jhuggies* and *jhoppies* living in the capital of India?

**The Deputy Minister in the Ministry of Health (Dr. D. S. Raju):** (a) Yes, Sir.

(b) The total requirement of housing for the period ending 1981 is estimat-

ed at 7.47 lakh dwelling units. The targets proposed are 2.60 lakh units for the public sector and 4.87 lakhs units for the private sector.

(c) About 2780 acres of land has been earmarked in various localities for the rehousing of *jhuggi* and *jhonprie* dwellers and the work is being undertaken by the Delhi Municipal Corporation.

**श्री यशपाल सिंह :** क्या यह सच है कि दिल्ली कारपोरेशन को जो रुपया दिया जाता है, वह उसे यूटिलाइज नहीं कर सकती है और इस लिये आज तक झुग्गी वालों के लिये कोई इन्तजाम नहीं हो सका है ?

**स्वास्थ्य मंत्री (डा० सुशीला नायर) :** जी नहीं, यह सही नहीं है। लेकिन झोपड़ी-झुग्गी स्कीम में कुछ परिवर्तन करने की आवश्यकता महसूस हुई और वह परिवर्तन किया गया है। पहले एसा इरादा था कि यह जमीन उनको मिल जायेगी, लेकिन वह इतनी महंगी जमीन है कि व लोग उस को बचने लगते हैं। उसमें एक तरह की बहुत गड़बड़ शुरू हो गई थी और दो, दो, तीन तीन चिट्स लेने की कोशिश हो रही थी। लिहाजा गवर्न-मेंट ने फैसला किया है कि उस जमीन की अनरशिप उन को नहीं दी जायगी और वह स्कीम फिर से विचाराधीन है।

**श्री यशपाल सिंह :** क्या यह भी सच है कि अब से दस दिन पहले आवास मंत्री जी ने यह माना है कि झोपड़ी-झुग्गी वालों का फैसला अभी अन्डर कनसिडरेशन है और अभी उस को हल नहीं कर सके हैं ?

**डा० सुशीला नायर :** मैंने वही अर्ज किया है कि उनका मामला अन्डर कनसिडरेशन है, क्योंकि जो स्कीम पहले बनाई गई थी, उसमें कुछ परिवर्तन किये जा रहे हैं।

**Shri Hari Vishnu Kamath:** With regard to the vital problem of housing as an integral part of the Delhi Master Plan, is it a fact that the

Prime Minister some months ago suggested that the slums of Delhi should be 'burnt down'? If so, do Government propose to implement such a drastic directive or is a milder approach being thought of?

**Mr. Speaker:** The minor approach has been stated by the Minister. What they propose, whether it is minor or major, need not be asked.

**Shri Hari Vishnu Kamath:** I would like to know whether it is milder.

**Dr. Sushila Nayar:** I am not aware of any drastic proposal of burning down slums. All proposals for improvement of slums are being pursued as vigorously as possible.

श्री रामसेवक यादव : माननीय मंत्री जी ने अभी कहा कि स्कीम में कुछ परिवर्तन हो रहे हैं। मैं यह जानना चाहता हूँ कि उस में किस प्रकार के परिवर्तन हो रहे हैं और क्या कोई ऐसी व्यवस्था नहीं की जा सकती कि वे लोग जमीन बेच न सकें और उसी तरह की पुरानी स्कीम चलाई जायें।

डा० सुशीला नायर : उस में भी बहुत सी दिक्कतें हैं। मिसाल के तौर पर मजदूर लोग झूमियां डाल कर बैठते हैं। आप ने उस को दे दिया। कंस्ट्रक्शन खत्म हो गया। दूसरे मजदूर को वहां पर बैठना है। तो उस का क्या होगा, अगर अनरशिफ दे दिया? इस तरह की कई कठिनाइयों को देख कर जमीन की अनरशिफ न देने का फ़ैसला किया गया है।

श्री प्रकाशबोर शास्त्री : मैं यह जानना चाहता हूँ कि क्या सरकार ने यह जानकारी ले ली है कि झुग्गी-झोंपड़ियों में रहने वाले व्यक्तियों अथवा परिवारों की संख्या कितनी है और इन सब को किसी एक स्थान पर बसाया जायेगा या दिल्ली के विभिन्न भागों में बसाया जायेगा ?

डा० सुशीला नायर : कुछ तो उन की संख्या बतौर ही गई थी। फिर कुछ लोगों ने अपने भाई-भतीजों और रिश्तेदारों को

भी बुलाना शुरू कर दिया कि दिल्ली में जमीन मिल रही है, सब लोग आ जाओ और जमीन ले लो। फिर उन लोगों की फ़ोटोग्राफ लेने की तजवीज़ हुई और फ़ोटोग्राफ्स ली जा रही हैं। उस में यह देखा गया कि तिमारपुर में भी फ़ोटोग्राफ निकलवा लेंगे और दूसरी किसी जगह पर भी फ़ोटोग्राफ निकलवा लेंगे। इस किस्म की दिक्कतें आने लगीं और इन सब बातों को दुस्त करने की ज़रूरत महसूस हुई।

**अध्यक्ष महोदय :** सवाल तो यह है कि क्या उन लोगों को एक जगह बसाया जायेगा।

डा० सुशीला नायर : उन को भलग भलग जगह पर बसाया जायेगा।

**Shrimati Gayatri Devi:** Is the hon. Minister aware that these dwellers in the *jhuggies* and *jhompri*s do construction work and, therefore, they have temporary accommodation, but that they would like to have some permanent land on which they could settle, no matter where they have to go to work? How long is this question of giving them some permanent land to be under consideration?

**Dr. Sushila Nayar:** Everybody who comes to Delhi for a temporary job would like to settle down in Delhi on some permanent land allotted to him. But I do not think there is enough land to be given to everybody.

**Shri Sham Lal Saraf:** May I know whether such of the *jhuggi* and *jhopri-walas* who have been dispossessed can be temporarily housed in some of the small houses that are available with Government?

डा० सुशीला नायर : पूरी तरह से तो सवाल भेरी समझ में नहीं आया है लेकिन अगर मैं ठीक तरह से समझी हूँ तो उसका जवाब यह है कि इन लोगों को उठा कर टेंपरेरी कैम्प में रख कर उनके लिए यह जमीन बतौर ही तैयार करने की तजवीज़ है ताकि फिर से वे आ कर रह सकें।

**Shri Sham Lal Saraf:** My submission is whether it is possible to give such of these *jhuggi* and *jhompriwalas* who have been dispossessed, some of the houses, temporarily at least, that may be available with the Ministry of Housing.

**Dr. Sushila Nayar:** I am afraid this will have to be answered by the Minister of Housing, whether they have any temporary houses for housing these people.

**Shrimati Sarojini Mahishi:** May I know whether there are any urban pilot projects which have already been started for the clearance of the slums in Delhi.

**Dr. Sushila Nayar:** Yes.

**Shri Daji:** Pending consideration of your scheme, are we to understand that none of these people shall be dispossessed?

**Mr. Speaker:** There is no scheme of mine!

**Shri Daji:** Pending consideration of the scheme mentioned by the hon. Minister, are we to take it that no one shall be dispossessed?

**Dr. Sushila Nayar:** I can give no such assurance. There are certain rules according to which they are being housed or dispossessed.

**Shri S. M. Banerjee:** In answer to the supplementary question of Maharani Saheba, the hon. Minister stated that they are temporary ones. I want to know whether it is a fact that there are 25,000 to 30,000 construction workers who are residing in Delhi permanently. I want to know also what arrangement has been made for giving them land for construction of houses.

**Dr. Sushila Nayar:** The whole *jhuggi-jhompriwala* scheme was conceived, in fact, because there were some labourers who have been in Delhi for many many years.

**Shri Tyagi:** Is it a fact that freehold lands which belonged to co-operative societies and co-operative industrial estates have been taken over

by Government and now those very lands are being offered to these co-operative societies at a much higher premium?

**Mr. Speaker:** That is a different thing altogether.

**Shri K. C. Pant:** In view of the consistently high rate of influx into Delhi, does Government consider its housing programme, massive as it may be, to be adequate to meet the situation that has arisen?

**Dr. Sushila Nayar:** According to the calculations that have been made by the Planners, the proposals are considered adequate.

#### Bharat Krishak Samaj

\*730. **Shri Inder J. Malhotra:** Will the Minister of Food and Agriculture be pleased to state:

(a) the financial and other assistance if any, being granted by Government to "Bharat Krishak Samaj" (Farmers Forum of India) organisation; and

(b) whether any delegation on behalf of this organisation visited United States of America during 1961-62?

The Minister of State in the Ministry of Food and Agriculture (**Dr. Ram Subhag Singh**): (a) and (b). No financial or other assistance has been given to the Bharat Krishak Samaj (Farmers Forum of India) by the Department of Agriculture after 1959-60.

Under the Project of Exchange of Farmers sponsored jointly by the Bharat Krishak Samaj and Farmers and World Affairs U.S.A. in co-operation with the three National U.S.A. Farm Organisations—Farm Bureau Federation, National Farmers' Union and National Grange—and some farm co-operatives, a group of 12 prominent members of the Bharat Krishak Samaj visited U.S.A. in 1961-62 for about 3 months.

**Shri Inder J. Malhotra:** Since this organisation is the only organisation of its kind at the national level, may I know if proper participation is being